

# **HIGH COURT OF ORISSA, CUTTACK**

Notice No. XXXIII-07/2016-18- *4104* , Dated: *19.04.2018*

## **NOTICE FOR AWARD OF TENDER**

It is hereby notified to the all concerned that the Tender for “**Annual Maintenance Contract for Hardware of LED / LCD Digital Case Information Display Boards installed at various premises of the Hon'ble Court, Cuttack**”, pertaining to e-Tender Notice No. XXXIII-Admn-Comp-07/2017-10438, Dated: 18.10.2017 is awarded to **M/s Addsoft Technologies (P) Ltd, Cuttack.**

The authorized representative of the Firm is requested to report to the High Court of Orissa, after receiving the Purchase Order and to undertake the Annual Maintenance Contract for Hardware of 87 number of LED / LCD Digital Case Information Display Boards installed at various premises of the Hon'ble Court, Cuttack envisaged in the Tender.

By order



**Registrar (Judicial)**